

National Company Law Tribunal

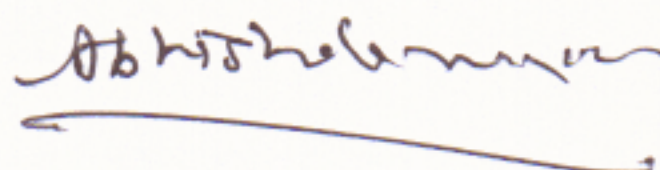
Allahabad Bench

CP NO. 154/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/S Sannova Biotech Pvt Ltd ROC Kanpur

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHISHEK MISHRA	PCS.	Petitioner	
2.	<u>CP NO.154/ALD/2017</u>			

Sh. Abhishek Mishra, proxy on behalf of petitioner counsel Sh. Shravan Kumar Vishnai.

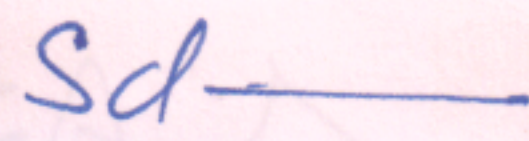
The present petition is filed as a fresh case under Section 252(3) of the Companies Act, 2013 seeking for restoration of the name of the Companies in the register of the ROC, Kanpur.

In view of this, a notice be issued to the ROC, Kanpur for inviting its objections/comments on proposed relief sought for in the petition.

The matter to be listed on 12th December, 2017.

Dated:17.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)